

DIVISION BENCH

ITEM NO.110

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) NO.21/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	CIVILBABA DIGITAL SOLUTIONS PVT. LTD. V/S SAXENA MARINE-TECH PVT. LTD.
UNDER SECTION	9 OF IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Rakesh Kumar with Sh. Ankit Sharma, : *For the Operational Creditor*
& Ms. Preeti Kashyap, Advs.

Sh. Deepak Maurya, Proxy for : *For the Corporate Debtor*
Sh. Udai Chandani, Adv.

ORDER

Ld. Counsels representing the parties are present through VC.

- 1.** Ld. Proxy Counsel, Sh. Deepak Maurya is present on behalf of the Corporate Debtor and states that the learned arguing counsel, Sh. Udai Chandani is not available today, and therefore seeks a short accommodation.
- 2.** Let the matter be adjourned for further hearing on 19th April, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

15th April, 2024

Kavya Prakash Srivastava
(Stenographer)